

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**CIRCUIT BENCH, RANCHI**  
**MA/051/00350/19**  
**[Arising out of RA/051/00027/2018 & OA/051/00132/2017]**

Date of Order: 20.09.2019

**C O R A M**  
**HON'BLE MR. JAYESH V. BHAIKARIA, JUDICIAL MEMBER**  
**HON'BLE MR. DINESH SHARMA, ADMINISTRATIVE MEMBER**

The CGMT, Jharkhand Telecom Circle, ARTTC Campus, HB Road, Ranchi & Ors.

.... Applicants.

By Advocate: - B.K. Pathak

-Versus-

Union of India & Ors., .... Respondents.

By Advocate: - None

**O R D E R**  
**[ORAL]**

**Per J.V. Bhairavia, J.M:-** The instant has been filed by the applicants (UOI in OA) for modification of order dated 10.04.2019 passed by this Tribunal in RA/051/00027/2018 (Arising out of OA/051/00132/2017) wherein instead of RA/051/00027/2018 it has been typed as OA/051/00218/2014 and MA No. (477/2018) has not been mentioned which was dismissed vide the said order dated 10.04.2019.

Heard the learned counsel for the applicants.

Perused the MA. It appears to be an inadvertent typographical error in the order dated 10.04.2019. MA is accordingly allowed. Let the heading portion of the order dated 10.04.2019 "Arising out of IA/051/00218/2014" be read as " Arising out of RA/051/00027/2018" and the words "MA filed by the respondents is also dismissed" be read as "MA/051/00477/2018 filed by the respondents is also dismissed."

[ Dinesh Sharma ]  
Administrative Member  
Srk.

[Jayesh V. Bhairavia]  
Judicial Member